

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

20

C.P No. 1259/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

NAME OF THE PARTIES: Rtech Enterprises  
V/s.  
Sophus Elevators Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	NITIN SHANKAR BANERJEE	PCO for operational creditor Rtech Enterprises	

ORDER

CP No. 1259/ I&BP/NCLT/MB/MAH/2017

For the Practising Company Secretary appearing on behalf of the Petitioner has filed a memo seeking extension of time on the ground that the Corporate Debtor has come forward for settlement, list this matter for reporting settlement on 14.8.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)